

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**STARRED QUESTION NO : 126**  
(TO BE ANSWERED ON THE 19<sup>th</sup> December 2022)

**ACHIEVEMENT UNDER UDE DESH KA AAM NAGRIK (UDAN)  
SCHEME**

\*126. SMT MAMATA MOHANTA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has achieved the objectives for which Ude Desh Ka Aam Nagrik (UDAN) Scheme was launched and if so, the details thereof;
- (b) if not, the reasons therefor;
- (c) whether Government has set any target under UDAN scheme for the next five years; and
- (d) if so, the details thereof and the steps taken by Government to achieve the target?

**ANSWER**

MINISTER OF CIVIL AVIATION

(Shri Jyotiraditya M. Scindia)

(a) to (d): A statement is laid on the Table of the House.

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STATEMENT IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 126 REGARDING "UDE DESH KA AAM NAGRIK UDAN SCHEME" TO BE ANSWERED ON 19.12.2022.

(a) to (d): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21.10.2016 to stimulate regional air connectivity and making air travel affordable to the masses. As on 30.11.2022, after four rounds of bidding under UDAN, 453 routes have commenced, operationalizing 70 Airports including 2 Water Aerodrome & 9 Heliports. More than 2.15 lakh UDAN flights have operated and over 1.1 crore passengers have availed the benefits in UDAN flights so far. The scheme has been able to provide air connectivity to Tier-2 & Tier-3 cities at affordable airfares and has transformed the way people travel.

The UDAN Scheme is applicable for a period of 10 years from the date of notification of Scheme. The Government has set a target to operationalize 1000 UDAN routes during the currency of the scheme and to revive/develop 100 unserved & underserved airports/heliports/water aerodromes by 2024. The Government of India has approved a budget of Rs. 4500 crore for revival of existing unserved / underserved airports / airstrips of the State Governments, Airports Authority of India, Public Sector Undertakings and Civil Enclaves. Airports Authority of India (AAI), the Implementing Agency, monitors the progress for the revival/development of awarded aerodromes under UDAN and the same is reviewed by the Ministry in consultation with stakeholders time to time.

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